GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4831 ANSWERED ON:07.05.2012 PRISONERS OF WAR Bishnoi Shri Kuldeep;Semmalai Shri S.

Will the Minister of DEFENCE be pleased to state:

(a) the details of the 1971 Prisoners of War languishing in Pakistan jails;

(b) whether the Government has made any efforts to get them released;

(c) if so, the details thereof; and

(d) the details of the allowances and facilities being provided to their families at present?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 4831 FOR ANSWER ON 7.5.2012

Fifty four (54) missing defence personnel of 1965 and 1971 Wars are believed to be in the custody in Pakistan. The Government has repeatedly been taking up the matter with the Pakistan Government. However, Pakistan does not acknowledge the presence of any such personnel in its custody. A delegation of 14 relatives of missing defence personnel also visited 10 Jails in Pakistan during 1st June, 2007 – 14th June, 2007. The delegation, however, could not conclusively confirm the physical presence of any missing defence personnel.

The families of these missing defence personnel have been given liberalized pensionary / rehabilitation benefits as per extant rules. Further, orders have been issued for compliance of judgement dated 23.12.2011 passed by Hon'ble High Court of Gujarat regarding payment of service and retirement benefits to the next of kin of the missing defence personnel believed to be in the custody in Pakistan, as if they had retired on superannuation.